

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1948
TO BE ANSWERED ON 21ST DECEMBER, 2018**

CHILD DEATHS

1948. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of deaths of children reported in the last four years and the current year due to lack of emergency health care in Government hospitals, State/UTwise;
- (b) whether the Government has sought any report on such incidents;
- (c) if so, the details thereof and the action taken thereon;
- (d) whether Government has taken necessary measures to prevent such incidents; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (e): No reports of deaths of children due to lack of emergency health care in Government hospitals has been received by Ministry of Health and Family Welfare (MoHFW) from the States/UTs.

Any media reports on incidents of cluster deaths of newborn and child deaths and regular review of mortality data in SNCUs by Govt. of India at public health facilities is given highest priority. It is evaluated by Central and State teams and the findings/recommendations are disseminated to the concerned state for taking appropriate action.

A letter from Ministry of Health and Family Welfare (MoHFW) regarding improving the quality of care has been sent to all the States/ UTs urging them to follow standard operational guidelines, treatment protocols and ensure availability of functioning equipments and commodities, adequate and trained service providers. States / UTs have also been requested to undertake regular reviews and ensure gaps identified in the facilities are addressed on priority and approvals sought under National Health Mission (NHM), as necessary.

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